

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:26

ANSWERED ON:13.02.2009

RGVY

Ahir Shri Hansraj Gangaram;Mahto Shri Tek Lal;Rao Shri Kavuru Samba Siva;Siddeswara Shri Gowdar Mallikarjunappa;Singh Shri Mohan;Tripathy Shri Braja Kishore

Will the Minister of POWER be pleased to state:

- (a) whether a number of proposals under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGVY) received by the Government from various States are still pending for approval;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether some States have requested for early clearance of their proposals;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE & INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI JAIRAM RAMESH)

(a) to (e) : 619 proposals under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGVY) have been received in Rural Electrification Corporation (REC), the nodal agency for RGVY. In view of approval for capital subsidy of Rs.28000 crore for implementation of Phase-I of RGVY during XI plan period, the Monitoring Committee on RGVY has identified 558 proposals out of 619 proposals for sanctions. State-wise details of proposals received, sanctioned and pending for approval as on 1st February 2009 are at Annex-I. Some of the States have requested for early clearance of the pending proposals. The sanction of these pending proposals will depend upon the availability of funds.